
Re: comments on consultation paper

Deelip patil <vasu_aua@rediffmail.com>
To: sroqos@gmail.com

Fri, May 2, 2014 at 10:02 AM

 [vasu_aua@rediffmail.com](#) is not on your Guest List | [Approve sender](#) | [Approve domain](#)

On Thu, 01 May 2014 11:46:42 +0530 wrote

>Sir,
TRAI issues consultation paper on amendment to "The Standards of Quality of Service for Wireless Data Services Regulations, 2012".

A copy of press release and consultation paper are attached. Your valuable comments are solicited please.

With many thanks & Warm regards,

Ved Prakash VermaSRO (QoS)

TRAI, New Delhi - 110 002+91 9868254555

this draft is good but it is essential to add some thing regarding such as

- 1) some network not giving specific talk time where the consumer rechrched/top up.
- 2) they are giving lowest speed of internet.
- 3) some unwanted advertise seen in net where consumer time and money have expensess against it.
- 4)the network which is seen bad service/irrgularities it should be having heavey penalty to network and the fine amt should go to consumer account.
- 5) consumer org. which is registerd with trai should give power of fine to network authority
- 6) the charchages of network it should be decrease .
- 7) each and every network should accountibility and responsibility consemig with indian farmers.

thanking you.

vasundhara sevarh samajik sansodhan
ani vikas sevas sanstha at post
nanand tq nilanga dist. latur
maharashtra

CONSUMER ORGANISATIN

